

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4462
ANSWERED ON:21.12.2011
RECRUITMENT OF INVESTIGATIVE OFFICIALS
Sudhakaran Shri K.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether a proposal to recruit more than 18,000 officials to man additional assignment in the newly created investigative agencies was submitted for sanction to the Department of Personnel & Training (DoPT);
- (b) if so, whether the delay on the part of DoPT to accord sanction is hampering investigations by the Central Board of Direct Taxes; and
- (c) if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) to (c): No proposal for approval to recruit more than 18,000 officials to man additional assignment in the newly created investigative agencies has been received in the Department of Personnel & Training (DoPT). However a proposal for Cadre review of the Group 'A' Indian Revenue Service (Income Tax) for creation of 1887 posts at different levels and in different areas of work including assessment, appeal, investigation etc. is under consideration. However, there has been no delay in processing this proposal in DOPT.